

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 67/397-398/NCLT/AHM/2016 (New)
C.P. No. 20/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

bidi

Name of the Company: Ishwarbhai Vithalbhai Patel
V/s.
Krishna Barrels Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

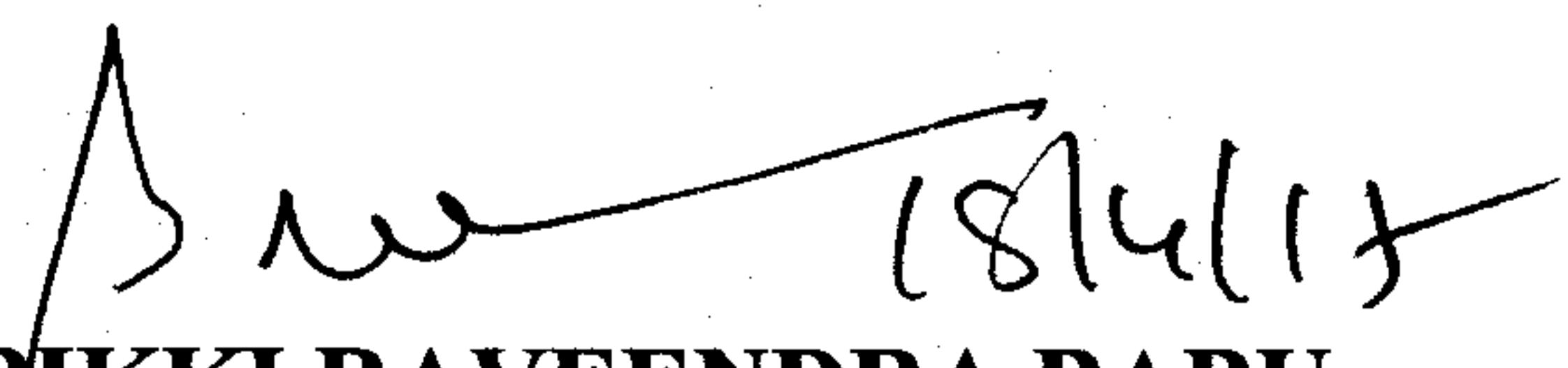
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HARMISH K. SHAH	ADV for Resp.	Respondents	
2.	Chetan Patel	CS	Petitioner	

ORDER

Learned PCS Mr. Chetan Patel present for Petitioner. Learned Advocate Mr. Harmish Shah present for Respondents.

At request of Respondents.

List the matter on 17.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of April, 2017.